

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.A. No. 19/(MAH)/2015  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: Shri D. R. Sharma  
V/s.  
M/s. Dayanand Sahay

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
	Dhanu Ram Sharma	Attorney	[Signature]

ORDER

Co. Appeal No. 14/59/CLB/MB/MAH/2014  
Co. Appeal No. 15/58,59/CLB/MB/MAH/2015  
Co. Appeal No. 16/58,59/CLB/MB/MAH/2015  
Co. Appeal No. 17/58,59/CLB/MB/MAH/2015  
Co. Appeal No. 18/58,59/CLB/MB/MAH/2015  
Co. Appeal No. 19/58,59/CLB/MB/MAH/2015

At request of the parties, list this matter on 31.03.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial).

Sd/-  
V. NALLASENAPATHY  
Member (Technical).